

tributed to the panchayats on the basis of their population. While making calculations of actual share of each panchayat, panchayats having population of less than 1000 is taken as 1000 and more than 10,000 as 10,000.

(b) No, Sir. The programme aims to generate additional gainful employment for the unemployed and underemployed persons both men and women in the rural areas who are willing to work under the Yojana including educated persons irrespective of their educational qualification.

Observations on Jawahar Rozgar Yojna

1268. SHRI RAMANARAYAN GO-SWAMI: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government's attention has been drawn to the observation of Vice-Chairman of the Kerala State Planning Board and an eminent economist, Shri Gulati on the negative side of the Jawahar Rozgar Yojna; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN POOJARI): (a) Government have seen the news-item published in the Indian Post of the 29th June, 1989, under the title "Jawahar Yojna harmful to Kerala; Economist", carrying the reported observations of Dr. Gulati, Vice-Chairman of the Planning Board of Kerala, regarding the Jawahar Rozgar Yojana (JRY).

Perusal of the news-item indicate that Dr. Gulati, neither agrees with the present criteria of allocations of funds under JRY nor does favour the release of funds to the districts directly. He is also reported to have said that the Planning Commission and the Central Government have wrong

notions and understanding about the level of poverty in Kerala.

(b) The Government do not agree with the reported negative view of Dr. Gulati on JRY.

Reassessment of Jawahar Rozgar Yojana

1269. SHRI P. K. KUNJAC. Will the Minister of AGRICULTURE be pleased, to state;

(a) whether Government has been drawn to the new which appeared in the Indian the 29th June, 1989 regarding negative side of the Jawahar Lal Nehru Yojana;

(b) if so, whether any reason not of the Yojana has been made the basis of points raised therein

(c) if so, the details therefor

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JN POOJARI): (a) Yes, Sir.

(b) to (c) The Government not agree with the negative ons made in the news-item.

Setting up of Doordarshan the country Rs- in

1270. SHRI MUKHTI MALIK; Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government set up more Doordarshan in the country; os to ras in

(b) if so, number of Kendras started during the years, year-wise; arshan t three

(c) the total number of Kendras working at the country; darshan i_n the *

(d) the number of Doordarshan Kendras proposed to be set up during the next two years, Statewise and by when they are likely to start functioning; and

(e) the funds allocated for this purpose?

1986-87

- (i) Studio Centres in permanent set-up (in replacement of the interim set-up) 2
(ii) TV transmitters 18

1987-88

- (i) New Studio Centres 2
(ii) Studio Centres in permanent set-up (in replacement of the interim set-up) 1
(iii) TV transmitters 46

1988-89

- (i) Studio Centres in permanent set-up (in replacement of the interim set-up) 2
(ii) TV transmitters 92

(c) 355 TV transmitting centres are at present, functioning in the country. Programme Production Facilities are available at 18 of these centres.

(d) and (e) Next two years are part of Eighth Five Year Plan, which has not been formulated.

Waiting list of allotment of DDA flats/Plots

1271. SHRI MUKHTIAR SINGH MALIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

Self Finance Schemes

New Pattern Scheme, 1979

M.I.G. 24,883

L.I.G. 27,718

Janta 41,651

25,244

TOTAL 94,613

Plots:

EWS/Janta 5,803

L.I.G. 23,473

M.I.G. 16,580

TOTAL 45,856

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (PROF. K. K. TEWARY): (a) Yes, Sir.

(b) The number of Doordarshan Kendras set up during the preceding three financial years is given below:

(a) the number of applicants who are on the waiting list for allotment of flats/plots category-wise, in Delhi Development Authority;

(b) since when they are on the waiting list; and

(c) by when the said waiting list is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Flats:—